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C.A.No. 6877-6881 OF 2000
ITEM NO.112COURT NO.11SECTION-XIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.6877-6881 OF 2000

SECUNDERABAD CANTONMENT BOARD

.....
APPELLANT(S)

:VERSUS:

MOHAMMED MOHIDDUN & ORS.

RESPONDENT(S)

(With Appln. for permission to place addl. documents on record and with office report)
WITH
C.A. 753/2001 (With office report)
C.A. 1107-1111/2001 (WITH PRAYER FOR INTERM RELIEF AND OFFICE REPORT)
C.A. 6604/2001 (WITH APPLN. FOR INTERIM DIRECTIONS, SLP(C) NO. 406-409/2002 (WITH APPLN. FOR
INTERIM DIRECTIONS AND WITH OFFICE REPORT),
C.A. 6376/2001 (WITH APPLN. FOR EXEMPTION FROM FILING O.T. AND WITH OFFICE REPORT)

Date : 19/08/2003 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE BRIJESH KUMAR
HON'BLE MR. JUSTICE ARUN KUMAR

For the parties:

Mr. Altaf Ahmed, A.S.G.
MR. P.S. Narasimha, Adv.
Mr. Sridhar p. Adv.
Mr. G. Seshagiri Rao, Adv.
MR. SUDHIR NANDRAJOG, ADV.
Mr. Ananga Bhattacharya, Adv.for
M/s. P.S.N. & Co.

MR. GUNTUR PRABHAKAR, ADV.

Mr. R.F. Nariman, Sr. Adv.
Mr. B. Sridhar, Adv.
Mr. K. Ramkumar, Adv.

Mr. B.V. Balram Das, Adv.

Mr. Nikhil Nayyar, Adv.

MR. Anil Kumar Tandale, Adv.

MS. LALITHA KAUSHIK, ADV.

Mr. Anoop G. Choudhary, Sr. Adv.
Mrs. Rekha Pandey, Adv.
Mrs. Sushma Suri, Adv.

UPON hearing counsel the Court made the following

O R D E R

Learned counsel appearing for respondent nos. 1-62 seeks permission to file an additional

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paper books which, it is stated, he missed to file in these civil appeals though it has been filed in the connected appeal.

In C.A. NO. 6376/2001 -Permission is granted to file the same. It may be placed on record. Learned counsel for respondents shall also serve a copy of this additional paper books on the other concerned parties.

List on 2nd September, 2003.

(A.S. BISHT)(KANWAL SINGH)
COURT MASTER

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